

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 1431  
(To be answered on the 10<sup>th</sup> February 2022)**

**AIR ACCIDENT**

**1431. SHRI SHANMUGA SUNDARAM K.**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government is aware that AI 922 flight, a Boeing 777-300 on arrival at Mumbai airport has collided with the aerobridge which led to narrow escape of the passengers and the ground handling staff and if so, the details thereof;**
- (b) whether the Government has initiated any enquiry to find out the reasons for the accident;**
- (c) if so, the details thereof and if not, the reasons therefor; and**
- (d) the measures taken by the airlines to avoid such kind of accidents in future?**

**ANSWER**

**Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**(Shri Jyotiraditya M. Scindia)**

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- (a) On 01.07.2016, the left engine cowling of M/s Air India B777-200LR aircraft while operating flight AI922 got damaged while taxi in to stand no. V14 at Mumbai due to collision with aerobridge.**
  - (b) & (c) The incident was investigated by the Directorate General of Civil Aviation (DGCA). The investigation revealed that the Visual Docking Guidance System for the stand no. V14 was unserviceable. Manual marshalling was done to guide aircraft for parking in the bay. The marshaller did not ascertain about the type of aircraft before commencing marshalling the aircraft. He guided the aircraft further forward of the stop point. Accordingly, the aircraft crossed its stop point and the engine came in contact with the aerobridge resulting in damage to the engine cowling.**
  - (d) Based on the outcome of investigation, M/s Air India had revised their Marshalling Procedure. Further, corrective training was also imparted to the involved marshaller and Ramp Supervisor by M/s Air India.**

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